

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 6th March, 2012.**

POWER REGULATORY MEASURES

***805. SH. SAMPAT SINGH, M.L.A. :** Will the Power Minister be pleased to state

:-

- a) whether there is any proposal under consideration of the Government for issuing different Power Regulatory Measures (PRM) for the regular payee consumers to increase the revenue receipts;
- b) whether there is any scheme under consideration for supplying electricity to the rural consumers in villages where the revenue receipts are more than eighty to Ninety percent on the pattern of urban areas;
- c) whether the department is thinking of increasing the hours of PRM in case of rural electricity supply in the year 2012-13 after the increase of Power generation in Haryana; and
- d) the number and name of the feeders where the distribution and transmission losses are more than 60 %, 70 %, 80%, 90% togetherwith the steps being taken by the department for reducing these losses ?

**Chandigarh:
The 29th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

